Declaration of Assets and Liabilities

Year...2024-2025

give	herein below the d	etails of the assets		le, bank balance, etc.
A. giver		able assets	e extent of joint owne	rship will also have to
Sr. No.	Description	Self	Spouse Name(S)	Dependant-1 Name Dependant-2 Name Dependant-3 Etc. Na
(i)	Cash	10000/-	NIL	
(ii)	Deposits in Banks, Financial Institutions And Non-Banking Financial Companies	50,000/-	NIL	
(iii)	Bonds, Debentures and Shares in companies	NIL	NIL	
(iv)	Other financial institutions, NSS, Postal Savings, LIC Policies, etc	LIC .10,000/YEAR PNB METLIFE 15000/YEAR	NIL	NIL
(v)	Motor Vehicles (details of make, etc.)	NIL	NIL	

Note: Value of Bonds / shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

NIL

NIL

GOLD - 10 gm

VALUE- 78,000/-

NIL

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(vi)

(vii)

Jewellery (give details of

weight and

Other assets, such as values

of claims / interests

value)

^{*} Dependant here means a person substantially dependent on the income of the employee.

B. Details of Immovable assets

[Note: Properties in joint ownership indicating the extent of joint ownership will also have to be indicated]

Sr. No.	Description	Self	Spouse Name(S)	Dependa nt-1 Name	Dependant -2 Name	Dependant-3 Etc. Name
(i)	Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) -Current market value	NIL				
(ii)	Non-Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) -Current market value	ISHAPUR, PHULWARISH ARIF- 14 DHUR (2800000/-)				
(iii)	Buildings (Commercial and residential) Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	NIL	NIL			
(iv)	Houses / Apartments, etc Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	NIL				
(v)	Others (such as interest in property)	NIL				

(2) I give herein below the details of my liabilities / overdues to public financial institutions and government dues:-

[Note: Please give separate details for each item)

Sr. No.	Description	Name & address of Bank / Financial Institutions(s) / Department (s)	Amount outstanding as on 10.02.2025	
(a)	(i) Loans from Banks	22,00,000 FROM HDFC, PATNA	18,50,000/-	
77	(ii) Loans from financial institutions			
	(iii) Government Dues: (a) dues to departments dealing with government accommodation			
	(b) dues to departments dealing with supply of water	NIL		
	(c) dues to departments dealing with supply of electricity			

Fernatur Nisha.

	(d) dues to departments dealing with telephones	
	(e) dues to departments dealing with government transport (including aircraft and helicopters)	
	(f) Other dues, if any	
(b)	(i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)]	PAN NO- BAJPN227620 A. No 716886650150724 (A.Y - 2024-25)
	(ii) Wealth Tax [Also indicate the assessment year upto which Wealth Tax return filed.]	
*	(iii) Sales Tax [Only in case of proprietary business] (iv) Property Tax	
C.	Personal Detail	
GPF/C	PF/PRAN No. :- 110	124056368
Gende	r :- F	(M/F)
Date o	f Birth :-	
	0	1 0 1 1 9 9 2 (DD/MM/YYYY)
Class/0	Group :- B	(A/B/C)
Cadre	:-	BIHAR LEGISLATIVE ASSEMBLY SECRETARIAT
		ne e.g. B.A.SBihar Administrative Service,
		Bihar Secretariat Service etc.)
Home D		
	I hereby declare that the edge and belief.	above details are true to the best of my
	ouge and belief.	
		Signature Dannartun Nisha.
		Name of Employee: AZMATUN NISHA
Place:	PATNA	Designation:LIBRARY ASSISTANT
Date:	11 • 02 • 2025	Department:LIBRARY

Note:

Please sign each page of the declaration. Asset declaration form must be in A4 size white paper with computer typed (single side) in prescribed format.